

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
KAUR SAIN SPINNERS LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Kaur Sain Spinners Limited
2.	Date of incorporation of corporate debtor	18 th September 1997
3.	Authority under which corporate debtor is incorporated / registered	RoC-Chandigarh
4.	Corporate Identity No. of corporate debtor	U17115PB1997PLC020455
5.	Address of the registered office and principal office (if any) of corporate debtor	Village Arrincha, GT Road Opposite Macdonalds, P.O. Doraha, Ludhiana, Doraha, Punjab, India, 141421
6.	Insolvency commencement date in respect of corporate debtor	14 th May 2024
7.	Estimated date of closure of insolvency resolution process	10 th November 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Nipan Bansal IBBI/IPA-001/IP-P00039/2017-18/10100
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 10-B Udham Singh Nagar, Ludhiana, Punjab-141001 Email: irp@parshotamandassociates.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 10-B Udham Singh Nagar, Ludhiana, Punjab-141001 Email: cirp.kaursain@gmail.com
11.	Last date for submission of claims	28 th May 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA (as per information available in public domain)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: 10-B Udham Singh Nagar, Ludhiana, Punjab-141001

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench (Court I) has ordered the commencement of a corporate insolvency resolution process of the **Kaur Sain Spinners Limited** on **14th May 2024**

The creditors of **Kaur Sain Spinners Limited** are hereby called upon to submit their claims with proof on or before **28th May 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: 16th May 2024

Place: Ludhiana

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Nipan Bansal

Interim Resolution Professional

Kaur Sain Spinners Limited

IBBI Reg No: IBBI/IPA-001/IP-P00039/2017-18/10100

AFA: AA1/10100/02/131224/106572 Valid Upto 13.12.2024

